

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517
IB-1634/ND/2019

IN THE MATTER OF:

M/s. Mitsubishi Elecator India Pvt. Ltd
V/s
M/s. Ireo Pvt. Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 15.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Manish Paliwal, Advocate Abhinav Bhalla, Advocate Vikas
Kumar

For the Respondent

: Mr. Saurabh Kalia and Rahul Ahuja

ORDER

Wrongly listed for today.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)